

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/221/2017

NAME OF THE PETITIONER(S) : EDUCARE NETWORK CONSULTANT PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarathbabu

Responsible Counsel for  
All, Pw

B. Sarathbabu

P. M. Vatsala

SANKAR VARADARAJAN  
P. M. VATSALA

Counsel for Applicant

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time for filing objection. At request, time is enlarged. Put up on 15.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk